

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 41**

**TCP 23/2013**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **RAJAN SHIVNATH PURI V/s CRIMPLON YARNS  
PVT. LTD**

Section 397-398 of the Companies Act, 2016

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**ORDER**

Adv. Akash Agarwal i/b AMR Law for the Respondent No.2 to 4 present.

Ld. Counsel for the Respondent No.2 to 4 submits that they have received a rejoinder from the Petitioners yesterday evening and seeks time to peruse the same.

They also seek time to file the Reply to the Administrator's Report. List this matter on Board on **03.05.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh